

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA/IBC/2148/2023**  
**PETITION NUMBER : CP/178/IB/2022**  
**NAME OF THE APPLICANT : EMI Infrastructure Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : Chandrasekeran Sundaravaradan & 2 Ors**  
**UNDER SECTION : Sec 66 of IBC,2016 r/w Rule 11 of NCLT Rules, 2016**  
-----

**ORDER**

Ld. Counsel Mr.V. Manivannan for the Applicant. Ld. Counsel Mr. Sarath Babu for the Respondent.

Pleadings are complete.

List the application on **13.06.2024 along with other connected matters.**

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**